

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 32
TO BE ANSWERED ON THE 21st July 2025
SURPRISE AUDIT OF FLIGHTS

32. SHRI RITABRATA BANERJEE

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that the DGCA has decided to conduct surprise audit of flights of all airlines in the country;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)**

(a) to (c): Directorate General of Civil Aviation (DGCA) has a structured surveillance and audit framework in place for safety oversight function i.e. planned and unplanned surveillance of Organisation /aircrafts, which includes regular and periodic audits, spot checks, night Surveillance and ramp inspections across all operators, including continuous oversight of maintenance practices

Further, DGCA has issued General Safety Circular 01/2025 on 19 June 2025, which deals with comprehensive special audit to assess aviation ecosystem and strengthen aviation safety architecture.
